

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.3

CA No.186/23, 187/23

And

CP No. 94/Chd/Hry/2023

Under Section 241 & 242, CA 2013 & R 11 NCLT 2016

In the matter of:-

Deepa Joshi

...Petitioner

Versus

Convexicon Software Solutions India Pvt. Ltd.

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 06.11.2023.

Sd/-
Court Officer

November 2, 2023
Pdp